


Allahabad Bench

CP No. (IB) 62/ALD/2020

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021

NAME OF THE COMPANY: Bhushan DealMark Pvt Ltd V/s Upadhyay Contractors Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Ret.	
2.				

CP NO.(IB)62/ALD/2020

Sh. Rahul Chaudhary, Advocate for the petitioner is present.

A perusal of the earlier order of this Court dated 17.02.2021 shows that, it was noted that affidavit of service has been filed and respondents have been served, but nobody had put in appearance on that date also. Today, also none has put in appearance on behalf of the respondents.

Accordingly, put up in the week commencing 30th April, 2021 before the Regular Court/ Video Conferencing, by which time, respondents may put in appearance and file their reply, if they so desire, failing which, appropriate order shall be passed.

Dated : 01.04.2021

- Sd -
JUSTICE RAJESH DĀYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)